

ITEM NO.118

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 967/2015

JAGBIR SINGH

Appellant(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

Date : 28-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
(VACATION BENCH)

For Appellant(s)

Dr. Sushil Balwada, AOR(NP)

For Respondent(s)

Mr. K. M. Natraj, ASG.
Mr. S. S. Ray, Adv.
Mr. T. A. Khan, Adv.
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

As none appears for the appellant, the appeal is not
taken up for hearing today.

List the matter after Vacations.

(NIDHI AHUJA)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)